

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 24th March 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 4 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Office Notes****Video Conference****24<sup>th</sup> March 2021****ORDER****TCP/11/KOB/2019**

Learned senior counsel for the Petitioner Shri Ramakrishnan appeared through VC. Learned counsel for R2, R3 and R5 Shri Kousik N. Sharma also appeared through VC.

Shri Ramakrishnan submitted that the appeal filed vide CA(AT)/237/2020 in this matter is posted at NCLAT on 05.04.2021. Hence, list on 28.04.2021 at 2.30 for hearing.

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Sd/-

**Ashok Kumar Borah  
Member (Judicial)**